

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date of Decision : 05.04.2019

Misc. Application No. 112 of 2019
In
Appeal (L) No. 296 of 2018

Pramod Ramdin Sharma
AB-40, Prafulla Kanan (W),
Krishnapur, Kolkata – 700 059.

...Applicant/
Appellant

Versus

1. Adjudicating Officer,
Securities and Exchange Board of India.
SEBI Bhavan, Plot No. C-4A, G-Block,
Bandra-Kurla Complex, Bandra (East),
Mumbai – 400 051.

2. Securities and Exchange Board of India.
SEBI Bhavan, Plot No. C-4A, G-Block,
Bandra-Kurla Complex, Bandra (East),
Mumbai – 400 051.

3. Brooks Laboratories Limited
Village Kishanpura, Nalagarh Road,
Buddi Nalagarh,
Himachal Pradesh – 174 101.

...Respondents

None for the Appellant.

Mr. Shyam Mehta, Senior Advocate with Mr. Mihir Mody and
Mr. Tabish Mooman, Advocates i/b K. Ashar & Co. for the
Respondent.

CORAM : Justice Tarun Agarwala, Presiding Officer
Dr. C.K.G. Nair, Member
Justice M.T. Joshi, Judicial Member

Per : Justice Tarun Agarwala, Presiding Officer (Oral)

Case called out. No one appears to press this appeal.

Dismissed for want of prosecution.

Sd/-
Justice Tarun Agarwala
Presiding Officer

Sd/-
Dr. C.K.G. Nair
Member

Sd/-
Justice M.T. Joshi
Judicial Member

05.04.2019

Prepared and compared by:msb